

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1165  
TO BE ANSWERED ON 09.02.2022**

**SANCTIONED RAILWAY PROJECTS**

**†1165. SHRI AJAY KUMAR MANDAL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the total number of railway projects sanctioned since 2019 till date in Bhagalpur district under Sonpur Rail Division;**
- (b) whether the work on all the projects has been completed, if so, the details thereof and if not, the time by which it is likely to be completed;**
- (c) whether the railway projects are pending in the Bhagalpur district under Malda Rail Division and if so, the details thereof; and**
- (d) whether any guideline has been laid down by the Government necessitating the Member of Parliament of the area concerned to be apprised by the Railways, about the activities undertaken by the Railways and if so, the details thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1165 BY SHRI AJAY KUMAR MANDAL TO BE ANSWERED IN LOK SABHA ON 09.02.2022 REGARDING SANCTIONED RAILWAY PROJECTS**

**(a) to (c): Railway Infrastructure projects are not sanctioned State-wise or District-wise. Projects are sanctioned and executed Zonal Railway wise as Indian Railways' projects may span across State boundaries.**

**At present, work has been taken up on 01 ongoing Railway project namely Pirpainti-Jasidih new line falling fully/partly in Bhagalpur District under Malda Division.**

**As on 01.04.2021, 57 projects (35 new lines, 05 gauge conversions and 17 doublings), of total length of 5,267 Km costing ₹ 76,137 crore, falling fully/partly in the State of Bihar including those of Bhagalpur district are in different stages of planning/approval/execution, out of which 1,348 Km length has been commissioned and an expenditure of ₹25,380 crore has been incurred upto March, 2021. These include:**

- 35 new line projects covering a total length of 2,962 Km, costing ₹53,773 crore, out of which, 497 Km length has been commissioned and an expenditure of ₹15,710 crore has been incurred upto March'21.**
- 5 gauge conversion projects covering a total length of 1,018 Km, costing ₹6,188 crore, out of which, 780 Km length has been commissioned and an expenditure of ₹4,516 crore has been incurred upto March'21.**
- 17 doubling projects covering a total length of 1,287 Km, costing ₹16,176 crore, out of which, 71 Km length has been commissioned and an expenditure of ₹5,154 crore has been incurred upto March'21.**

**Since 2014, there has been substantial increase in Budget allocation and commensurate commissioning of projects. Average Annual Budget**

**allocation for Infrastructure projects & safety works, falling fully/ partly in State of Bihar, during 2014-19 has been enhanced to ₹ 3,061 crore per year from ₹ 1,132 crore per year during 2009-14, which is 170% more than Average Annual Budget allocation during 2009-14. These allocations have been increased to ₹ 4,093 crore in Financial Year 2019-20 (262% more than the Average Annual Budget allocation of 2009-14) and ₹ 4,489 crore in Financial Year 2020-21 (297% more than the Average Annual Budget allocation of 2009-14). For Financial Year 2021-22, highest ever budget outlay of ₹ 5,560 crore {Original Budget Outlay (BE) ₹ 5150 crore and additional allotment ₹ 410 crore} has been provided for these projects, which is 391% more than the Average Annual Budget Outlay of 2009-14 (₹ 1,132 crore per year).**

**During 2014-21, 968 Km length (317 Km New Lines, 345 Km Gauge Conversion and 306 Km Doubling) falling fully/partly in the State of Bihar has been commissioned at an average rate of 138.29 Km per year, which is 117% more than the commissioning during 2009-14 (63.6 Km per year).**

**Completion of any Railway project/s depends on various factors like quick land acquisition by State Government, forestry clearance by officials of forest department, deposition of State share by the State Government in cost sharing projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site due to climatic conditions, etc. All these factors vary from site to site and project to project and affect the completion time and cost of the project/s. Nevertheless, Railways are making all efforts to complete these projects at the earliest. As such, no firm time-line can be given at this stage for completion of these projects.**

**(d): Guidelines for inviting local Members of Parliament (MPs)/Members of Legislative Assembly (MLAs) to Railway functions, holding of at least two meetings in a year with MPs to be attended by the General Manager and other concerned senior officers of the Zone/Division to sort out solutions to local problems and informing local MPs in advance wherever their demands for new train service/extension of service/passenger amenities are agreed upon/implemented by Railways, have been issued to Railways from time to time.**

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